

Supply of crude oil by Mexico and Iraq

1257. SHRI K. L. N. PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Mexico has agreed to India's request to supply crude oil during 1980-81;

(b) if so, what are the details in this regard; and

(c) whether Iraq whose delegation visited India during the month of June, 1980 had agreed to meet all the demands of India in regard to crude oil; and

(d) what is the total quantity of crude oil that Mexico, Iraq and other oil countries have agreed to provide India during the financial year 1980-81?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b) No agreement has been signed with Mexico on supply of crude oil to India for 1980-81.

(c) No Sir.

(d) Our total imports of crude oil during 1980-81 from all imported sources are likely to be of the order of 16 million tonnes.

1258. [Transferred to the 2nd July, 1980].

Publicity of Press Council decisions through the official media

1259. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:
SHRIMATI NARGIS DUTT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Press Council has pronounced any judgement or passed any order during its Simla meeting on the complaints against BHEL; and

(b) if so, what steps the official media like PIB, Akashvani and Doordarshan have taken to publicize decisions of the Press Council?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAMDULARI SINHA): (a) It is a fact that at its meeting held on 16-6-1980, the Press Council considered a complaint which had been filed by the Editor of "Urja" against Bharat Heavy Electricals Ltd. Taking note of the fact that the Bharat Heavy Electricals Ltd. themselves intend to review the case of the complainant, the Press Council decided that the matter be allowed to rest at that.

(b) The Council issues its own Press notes after its meetings. These are forwarded to the Media like the PIB, Akashvani and Doordarshan for giving due publicity. It may be added that the above decision was covered in the various news bulletins of Akashvani on 18-6-1980.

Setting up of an Inter-ministerial Committee for monitoring progress of thermal power projects

1260. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that a high level Inter-ministerial Committee has been set up to monitor the progress of construction of the on-going thermal power projects;

(b) if so, what are the reasons therefor;

(c) whether it is a fact that the National Thermal Power Corporation and the Bharat Heavy Electricals Limited have not been able to maintain the delivery schedule of power equipment; and

(d) to what extent formations of the Committee has helped in accelerating the construction of the on-going thermal power projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):

(a) Such a Committee has not yet been set up.

(b) Does not arise.